

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:546
ANSWERED ON:26.11.2012
CLEARANCE TO PROJECT
Kalmadi Shri Suresh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details and latest status of Nira Deogarh Irrigation Project (NDIP) in Maharashtra;
- (b) the reasons for delay in according clearance to Stage-II of the said project; and
- (c) the time by which it is likely to be accorded to Phase-II of the said period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Central Government received three proposals seeking its prior approval under the Forest (Conservation) Act, 1980 for diversion of forest land in Pune, Satara and Solapur districts for activities pertaining to Nira Deoghar Irrigation Project.

Approval under the Forest (Conservation) Act, 1980 for diversion of 55.51 hectares of forest land in district Pune for Nira Deoghar Major Irrigation Project has already been accorded by the Central Government on 31.03.1999.

In-principle approvals under the Forest (Conservation) Act, 1980 for diversion of 1.98 hectares of forest land in Satara district for construction of Nira Deoghar Right Bank Canal (Bholi Right Bank Open Cut Canal) and for diversion of 50.08 hectares of forest land in Pune district for Gunjavani Irrigation Project have also been accorded. Compliance to some of the conditions stipulated in these in-principle approvals is awaited from the State Government of Maharashtra